

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CLUTCH AUTO LIMITED Date of Commencement of Liquidation: 15-07-2020; List of Stakeholders as on Date: 30-04-2026; Name of IP: Mr. Arunava Sikdar; Process Number: 1; Last 5 digit of registration number: 10047

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	8	3737244155	8	3736077155		1167000		Annexure 3
4	Unsecured financial creditors	6	1183154794	5	882790967		300363827		Annexure 4
5	Operational creditors (Workmen)	353	199760021	347	166460824		33299197		Annexure 5
6	Operational creditors (Employees)	0	0	0	0		0		Annexure 6
7	Operational creditors (Government Dues)	11	1026958941	11	749170941		277788000		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	68	203646000	54	122146000		81500000		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0		0		Annexure 9
Total		446	6350763911	425	5656645887		694118024		